CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Coram

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri Bhanu Bhushan, Member
- 3. Shri R.Krishnamoorthy, Member

Review Petition No. 79/2008 in Petition No. 67/2003 (Suo motu)

In the matter of

Review of the order dated 30.6.2008 in Petition No. 67/2003 (suo motu)-Bringing of NTPC-Kayamkulam RGCCPP station under the purview of ABT.

And in the matter of

Kerala State Electricity Board, Thiruvanathapuram	Petitioner
Vs	
NTPC Limited, New Delhi	Respondent

The following were present:

- 1. Shri M.T.George, Advocate, KSEB
- 2. Shri Sathuanathan, KSEB

ORDER (DATE OF HEARING: 14.8.2008)

This petition has been filed by Kerala State Electricity Board (KSEB) seeking review of the order dated 30.6.2006 in Petition No. 67/2003 (suo motu) wherein the Commission directed implementation of Availability Based Tariff (ABT) with effect from 1.7.2006, at Kayamkulam RGCCP of NTPC, supplying power to the State of Kerala.

2. Heard the learned counsel on admission.

3. After arguing the matter for some time the learned counsel sought to withdraw the petition with liberty to file a fresh application, if so advised, in accordance with law. The petitioner is permitted to withdraw the petition in terms of the prayers made.

4. The review petition stands disposed of accordingly.

Sd/- sd/- sd/-

(R.KRISHNAMOORTHY) (BHANU BHUSHAN) (DR.PRAMOD DEO) MEMBER MEMBER CHAIRPERSON New Delhi dated the 14th August 2008